

**Sri Lankan Tamils**

1734. SHRI R. MOHANARANGAM;  
SHRI SHYAM SUNDAR  
MOHAPATRA;  
SHRI JAGADISH JANI;

Will the PRIME MINISTER be pleased to state what are the latest steps taken up by the Government of India to solve the problem of Sri Lankan Tamils in Sri Lanka?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): Government have been in touch with the Sri Lankan Government with a view to assisting them in finding a political solution to the ethnic problem in Sri Lanka. This has been through diplomatic channels as well as visits by special envoys. Recently a Special Advisory Group on Sri Lanka has been set up by Government to continue efforts for resolving the problem.

**Extension of Vayudoot services**

1735. SHRI SURESH KALMADI;  
SHRI KISHOR METHA;

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to extend Vayudoot services to some other cities in addition to existing ones in the country in the near future; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) Subject to the development of the requisite infrastructure Vayudoot plans to link *inter-alia*, the following stations during the Seventh Five Year Plan:—

Daparizo  
Agartala  
Kailashahar  
Aizwal

Patna  
Dhanbad  
Thanjavur  
Amrel;  
Calicut  
Tirunelveli  
Hubli  
Chettinad  
Shimla  
Jaisalmer  
Bilaspur  
Jagdalpur  
Daman  
Diu

**Reported despatch of foreign gunman to India**

1736. SHRI CHATURANAN MISHRA;  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in "Times of India" April 2, 1985 regarding despatch of foreign gunmen to India; and

(b) if so, what precautions have been taken by Government so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) Government have alerted all security agencies at the Centre as well as in the States to devise suitable measures to tackle.

**Concessions to Freedom Fighters**

1737. SHRI RAMANAND YADAV;  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations from the Freedom Fighters Association to enhance their monthly pension and to consider giving other facilities to them; and

(b) whether Government propose to increase the (5) monthly pension of the freedom fighters and give some other additional concessions e.g. free travel to holy places with a companion in first class four times in a year and also to appoint one deserving man from each freedom fighter's family on Government job?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) and (b) The Government have decided to increase the amount of Samman Pension to the freedom fighters under Swatantra Sainik Samman Pension to Rs. 500/ w.e.f. 1.6.1985. Instructions in this regard will be issued shortly.

As regards free travel to holy places etc. with a companion, instructions were issued by the Ministry of Railways but these instructions have been kept in abeyance for the time being as certain changes in modalities etc. are under consideration.

No proposal to appoint one deserving man from each freedom fighters family on Government job is under consideration of the Central Government:

There is no other scheme in general at the Centre for providing facilities to the freedom fighters. This aspect is being looked after by the State Governments/UT Administrations. Most of the State Governments; UT Administrations are providing various facilities to the freedom fighters and their families which include free medical treatment to them and educational facilities for their children and allotment of land etc

#### **Constriction of embankment Mukheri River by Bangladesh**

1738. SHRI RAMANAND YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Bangladesh government is completing the construction of Nijakalikapu Fakhirkhil embankment on Mukheri river to which the Government of India has raised objection;

(b) whether tension is prevailing on the border since the deployment of the Artillery military men by the Bangladesh Government; and

(c) if so, what steps the Government of India have taken to stop the construction of the embankment by the Bangladesh Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b) Yes, Sir.

(c) Government had sought an early meeting of the Joint Technical Committee of the Joint Rivers Commission to discuss the situation arising out of this unilateral action on the part of Bangladesh. At the meeting held at Belonia on April 30, 1985, the Bangladesh side did not agree to stop construction of the embankment. Government are, therefore, taking suitable protective measures.

#### **Import of Computer Components from Norway**

1739. SHRI RAMANAND YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a Norwegian team led by the Vice Minister of Trade and Shipping visited India and signed an agreement on the 12th April, 1985 with the Government of India for supply of wide range of computer main frames and peripherals to India:

(b) whether it is also a fact that the agreement provides a frame-work for long term cooperation in this regard between the two countries;

(c) whether the Government of India propose to import special main frame computers from Norway under the agreement;

(d) if so, what are the terms and conditions of the agreement; and

(e) in what field the computers imported from Norway would be used?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SPACE AND OCEAN DEVELOPMENT (SHRI SHIVRAJ